

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 616  
CP 224/241-242/ND/2023

**IN THE MATTER OF:**

**Mr. Baljit Singh Ahluwalia**

...**APPLICANT**

**Vs**

**M/s. India International Golf and Tennisprivate Ltd.**

...**RESPONDENT**

**Section**

**U/s 241-242 of Comp. Act, 2013**

**Order delivered on 09.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Mr. Shreyas Mehrotra, Mr. Manish  
Kumar Mishra and Sunanda  
Chowdhury, Advs.

**ORDER**

List the matter on **25.07.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**